

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

No:- 82437-457 /D&SJ(HQs)/THC. Delhi

Dated: 03rd December, 2018

To

1. Ld. Judge Incharges, Mediation Centres, all Distict Court Complexes, Delhi/New Delhi
2. Sh. Sanjeev Jain, Ld. Member Secretary, DSLSA, New Delhi
3. Ms. Geetanjali Goel, Ld. Special Secretary, DSLSA, New Delhi
4. Sh. Naveen Gupta, Ld. Addl. Secretary, DSLSA, New Delhi
5. All Ld. Secretaries, DLSAs, all Districts, Delhi/New Delhi

Subject: Meeting Notice

Sir/Madam,

In continuation to this office letter No.81748-767/D&SJ(HQs)/2018 dated 30th November, 2018 and as per directions of Ld. District & Sessions Judge (HQs), Delhi it is to inform that a meeting had been fixed for 03.12.2018 which is now been postponed to **06.12.2018 (Thursday) at 04.30 pm.** in Room No.302, Third Floor, Tis Hazari Courts, Delhi regarding the pre-institution mediation in case of commercial matters.

Please make it convenient to attend the said meeting on the date time and place mentioned above.

Anil Kumar Butta
3/12/18
(Anil Kumar Butta)
Superintendent (DLSA)
Central District
Tis Hazari Cout, Delhi

2728/82458-481
No. /D&SJ(HQs)/THC. Delhi

Dated: 03rd December, 2018

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi, for information.
2. All the Ld. District & Sessions Judges, all court complexes Delhi/New Delhi, for information.
3. The Caretaker, Caretaking Branch, Central District, Tis Hazari Courts, to make the necessary arrangements.
4. Sr./Administrative Officer (Judl.) of all the Districts.
5. PS to undersigned.
6. Website Committee, Tis Hazari Courts, Delhi

Anil Kumar Butta
3/12/18
Superintendent (DLSA)
Central District
Tis Hazari Cout, Delhi